

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 19th September, 2017.

No. LA (B)7/99/335 – In exercise of the powers conferred by sub-section (1) of Section 9 of the Legal Services Authority Act, 1987 read with Rule 10 of the Meghalaya State Legal Services Authority Rules, 1998, the Government of Meghalaya, hereby constitute the District Legal Services Authority in South West Garo Hills District of the State with the following members.

Sl. No	Name	Designation	Member
1.	District & Sessions Judge, South West Garo Hills District, Ampati.	District & Sessions Judge	Chairman
2.	Chief Judicial Magistrate, South West Garo Hills District, Ampati.	Chief Judicial Magistrate	Secretary
3.	Public Prosecutor, South West Garo Hills District, Ampati.	Public Prosecutor	Member

Sd/-

(W.Khyllap)

Secretary to the Govt. of Meghalaya,
Law Department.

Memo. No. LA(B)7/99/335 -A, Dated Shillong, the 19th September, 2017.

Copy forwarded to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publishing the Notification in the next issue of the Gazette of Meghalaya.
2. The Registrar General, High Court of Meghalaya, Shillong – 793001.
3. The Advocate General, Meghalaya, C/o. High Court of Meghalaya, Shillong-793001.
4. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
5. All Deputy Commissioners.
6. The District & Sessions Judge, South West Garo Hills District, Ampati.
7. All District & Sessions Judge.
8. The Chief Judicial Magistrate, South West Garo Hills District, Ampati.
9. The Additional District Magistrate (J), South West Garo Hills District, Ampati.
10. The Director General of Police, Meghalaya, Shillong.
11. All Superintendent of Police.
12. The Judge, Garo Hills Autonomous District Council, Tura
13. The Senior Government Advocate, High Court of Meghalaya, Shillong.
14. The Govt. Pleader/Public Prosecutor, South West Garo Hills District, Ampati.
15. Finance Department/Home (Police) Department.

By order etc.,

Secretary to the Govt. of Meghalaya,
Law Department.

DEO, LAW(A) DEPTT